कुछ मामलों में बर्मा सरकार उपद्रवी नागाश्रों को भारतीय प्रदेश मे वापस ढ़केलने में भी सफल हुई है। लेकिन, मुश्किल रास्ते के कारण कुछ उपद्रवी नागा बर्मा होकर चीन पहुचने में सफल हुए है।

हुभे इस बारे में कोई सूचना नही है कि भीने ने छिपे नागाओं को कितनी मात्रा में सस्तों की सहायता दी है।

† [THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA):
(a) to (d) A statement is laid on the Table of the House.

STATEMENT

According to the information available with the Government of India two groups of Underground Nagas, in one case from 100 to 150 and in other case 27, had crossed into the territory of Burma with the object of entering China to secure arms, ammunition and training in sabotage and guerilla techniques.

The Government of Burma have in some cases succeeded in pushing back the hostile Nagas to Indian territory. However, in view of the difficult terrain some hostile Nagas have managed to escape to China via Burma.

We have no information about the extent of arms aid given to the Underground Nagas by China.]

पाकिस्तान द्वारा भरत विरोधी प्रचार *159. श्री विमलकुमार मन्नालाल जी चौराड़या : श्री एन० श्री राम रेड्डी :

क्या वैदेशिक कार्य मंत्री यह बताने की इपा करेंगें कि पाकिस्तान द्वारा पुनः प्रारम्भ किये गये भारत विरोधी प्रचार का, जो कि ताशकंद समझौते की भावना के प्रतिकूल दि, मुकाबला करने के लिए भारत सरकार ने क्या कदम उठाये है?

†[Anti-Indian propaganda by Pakistan

*159. SHRI V. M. CHORDIA: SHRI N. SRI RAMA REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state the steps taken by the Government of India to counter the renewed anti-India propaganda started by Pakistan which goes against the spirit of the Tashkent agreement?]

वैदेशिक-कार्य मंत्रालय में उपमंत्री (श्री सुरेन्द्र पाल सिंह): पाकिस्तान के किसी भी भारत विरोधी प्रचार का प्रतिकाद करने के लिए विदेश-स्थित हमारे मिशनों को समृचित शामग्री से लैस रखा गया है। लेकिन, राशकद समझौते की भावना के अनुक्ष्य दमने अपनी श्रीर से, अपने श्रीपको सिर्फ पाकिस्तान द्वारा गलत पेश की गई बातों को ठोक रूप में पेश करने तक ही सीमित रखा है।

विदेश स्थित हमारे मिशनो ने सम्पादकों के नाम पन्न भेजकर झुठे प्रचार का कत्तर देने की कोशिश की है; इन में से कुछ पन्न छापे भी गए हैं।

पाकिस्तान - स्थित हमारे हाई कमी भन न भी, ताशकंद घोषणा का उल्लघन करक भारत के विरुद्ध किए जाने वाले प्रचाप की श्रोर पाकिस्तानी श्रधिकारियों का ध्यान धार्कावत किया है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL. SINGH): Our Missions abroad have been kept posted with suitable material to counteract any anti-India propaganda by Pakistan. However, adhering to the spirit of the Tashkent agreement, we, on our part, have confined ourselves only to correcting misreperesentations by Pakistan.

Our Missions abroad have tried to answer false propaganda by sending letters to editors, some of which have been published.

Our High Commission in Pakistan also has brought to the notice of the Pakistani authorities the renewed anti-India propaganda in violation of the Tashkent declaration]

DISCUSSIONS WITH U THANT U.N.O. SECRETARY GENERAL

*160. SHRI BANKA BEHARY DAS: Will the Minister of EXTERNAL AFFAIRS be pleased to state;

- (a) whether Mr. U. Thant, Secretary-General of U.N.O. had any discussion with the Prime Minister on the Vietnam issue and non-proliferation of nuclear weapons during his visit to New Delhi in the second week of April, last; and
- (b) if so, whether he agrees with the stand of the Government of India in both the cases?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA):
(a) There was a general exchange of views on Vietnam and the non-proliferation of nuclear weapons. The Government of India acquainted the U. N. Secretary General with their views on both these questions.

(b) As the discussions were in the nature of confidential exchange of views, it would not be proper to disclose the nature and content of this exchange of views.

INDO-PAK MEETING

*161. PROF. SATYAVRATA SIDDHANTALANKAR: SHRI K. SUNDARAM:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that recentify India proposed to Pakistan to hold a series of talks for settling all outstanding issues in order to bring about normalization of relations between the two countries;

- (b) if so, what are the details of the proposal; and
- (c) what has been Pakistan's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA):
(a) to (c) A statement is laid on the Table of the House.

STATEMENT

The House is aware that we have continued our efforts to bring about a resumption of the dialogue between the two Governments on various matters, as envisaged in the Tashkent Declaration. Our earlier proposal for discussions on various subjects to normalise relations between India and Pakistan has evoked a limited response from the Government Pakistan, who have expressed desire to have talks for normalisation tele-communication facilities between the two countries. have also proposed discussions for restoration of civil air flights. have welcomed this trend and pursuing through diplomatic channels the possibility of having the scope of the talks widened, so as to include other closely related matters. We have also offered to receive in Delhi a team of Pakistan officials for talks on questions that either side may bring up. The final reply of the Government of Pakistan is still awaited, but the response so far has not been very encouraging.

AMOUNT REALISED ON ACCOUNT OF LICENCES

- *162. SHRI M. C. SHAH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) the amount realised by the All India Radio by way of licence fees on radio-sets during he last 3 years; and
- (b) the cost of Administration of the All India Radio during these 3 years?